

SL. No.111

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Physical Hearing)

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1026/2022 & MA (IBC)/6/2022 in CP (IB) No.324/7/HDB/2020
NAME OF THE COMPANY	A.L. Sudershan Constructions Company Ltd
NAME OF THE PETITIONER(S)	Syndicate Bank
NAME OF THE RESPONDENT(S)	A.L. Sudershan Constructions Company Ltd
UNDER SECTION	7 of IBC

ORDER

Learned Counsel for RP appeared via video conference.

MA 6/2022 – This application is filed for receiving the counter. Counter filed and received. Hence, this application **MA 6/2022 is closed.**

IA 1026/2022 - Pleadings are completed. For hearing, list the matter on 20.12.2022.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)